

[Print](#)**Defective Case Register from 2026-07-13 to 2026-07-13**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/28964/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
2	D-ABLAPL/20608/2026	ARIJEET MISHRA	2026-07-13	i) Page no. 9 and 10 not legible
3	D-WP(C)/29215/2026	KRUSHNA CHANDRA RATH	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/28963/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
5	D-CRLA/13740/2026	BIJAYA KUMAR RAGADA	2026-07-13	Name of College to be redacted from Annex-1 and kept sealed cover the same
6	D-WP(C)/28948/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
7	D-WP(C)/31173/2026	SUSANTA KUMAR BARAL	2026-07-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 21 and24 not neat
8	D-WP(C)/30283/2026	PRAJNA SARITA MOHANTY	2026-07-13	1. Prayer not filed. Resubmit for SR after filling of the same.
9	D-CONTC/26598/2026	SIDDHANT SARANGI	2026-07-13	1. Age of the petitioner not furnished in cause title
10	D-CMP/30683/2026	AJIT CHANDRA MOHAPATRA	2026-07-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
11	D-CONTC/16977/2026	ADV	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Cause title of wp(c) no. 36866/2023 not filed.ii) Date of notice mentioned in last line of para-3not tally with annexure-5iii) For further S.R. after removal of defect
12	D-ABLAPL/20583/2026	RAKESH KUMAR SARANGI	2026-07-13	i) P. S. case no. not correct in para-2 of page-3.ii) Sl. no. 2 of the affidavit not tally with sl. no.1
13	D-BLAPL/20670/2026	BASANTA KUMAR DAS	2026-07-13	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
14	D-WP(C)/28952/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned

15	D-BLAPL/20863/2026	LAMBODOR ACHARI	2026-07-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.18 repeated twice
16	D-BLAPL/20673/2026	NITYANANDA MOHAPATRA	2026-07-13	Page No.33 repeated twice.
17	D-CRLMC/17812/2026	BYOMAKESH TRIPATHY	2026-07-13	1. Address of the petitioner in cause title not tally with Affidavit.
18	D-WP(C)/28955/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
19	D-ABLAPL/20582/2026	RAKESH KUMAR SARANGI	2026-07-13	P.S. case no. not correct in para-2 of page no. 3
20	D-ABLAPL/20586/2026	TARA PRASAD MOHAPATRA	2026-07-13	i) Page no. 8 not legible.ii) As per standing order unredacted copy of Annexure-1 should be kept in sealed cover and redacted copy of the same be filed.iii) For further S.R.
21	D-CONTC/25532/2026	ADV	2026-07-13	i) Sl. no. 2 of the affidavit not correct.
22	D-WP(C)/28958/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
23	D-BLAPL/20660/2026	BIKASH KUMAR DASH	2026-07-13	Page 8 and 9 not legible.Name and Details of Victim/Informant be redacted from Annexure thereafter put up for SR.
24	D-CONTC/16978/2026	ADV	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Date of order mentioned in Index and book mark in annexure-2 not correct.ii) Cause title of annexure-2 not filed iii) For further s.R. after removal of defect.
25	D-ABLAPL/20584/2026	RAKESH KUMAR SARANGI	2026-07-13	i) P.S. case no. not correct in para-2 page 4 of the petition.ii) Age of the deponent in affidavit not tally with cause title
26	D-WP(C)/28944/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
27	D-WP(C)/29095/2026	LAMBODOR ACHARI	2026-07-13	Date of copy of representation vide annex-10 not tally with index.
28	D-CONTC/22438/2026	ADV.	2026-07-13	i) Reference certificate not furnished. ii) The case is prematured one.
29	D-CONTC/23929/2026	GOUTAM KUMAR ACHARYA	2026-07-13	For further S.R. after filing of cause title of w.A. no.34/2015.
30	D-CONTC/22694/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-07-13	Cause title in Connected records not filed
31	D-WP(C)/29090/2026	TAPOBANTA BARIK	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial number of the affidavit in the I.A not correctly mentioned and also serial no-7.

32	D-CRLLP/14245/2026	SUBHAM SATAPATHY	2026-07-13	Name of lower Court does not tally with Index,CT. petition as per annex-1
33	D-WP(C)/30894/2026	RABINDRANATH BARIK	2026-07-13	1. description of Ann.3 in Index not proper.
34	D-CRLA/19132/2026	CHAKRADHAR SINGH	2026-07-13	Being aggrieved not mentioned in petition.
35	D-WP(C)/29453/2026	GOPABANDHU DASH	2026-07-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-CONTC/16980/2026	ADV	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark not correct after page no. 11 it may be correct in Index and Book mark.ii) Page no.15 mentioned in 2 times.iii) Opp. party no. 1 in CONTC .petition not party in wp(c) 36865/2023
37	D-CMP/30823/2026	ADISHA MOHANTY	2026-07-13	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
38	D-WP(C)/29124/2026	PRAGYAN PARAMITA MOHANTY	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of vide annex-4 not tally with index.Paragraph not correctly mentioned in the affidavit.Multi prayer but one prayer may be stick.
39	D-WP(C)/29123/2026	SHAMBHU CHARAN NATH SHARMA	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of office order vide annex-3 not tally with Index.Paragraph not correctly mentioned in the affidavit.D.Fee of OSBC Rs.50/- not paid in the v.nama.
40	D-CRLMC/20143/2026	MANAS RANJAN SAMANTARAY	2026-07-13	1. Nomenclature not furnished in V.nama.
41	D-CONTC/29428/2026	ADV.	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Year of the date of order not correct in para-3 last line of para-3 under annexure-3 and para-5 in petition.ii) Vernacular certificate not furnished.
42	D-WP(C)/29561/2026	BHOKALI SETHI	2026-07-13	1. Court Fee of Rs.6 not paid on Petition. 2..Subject Code incorrectly Mentioned
43	D-RSA/29442/2026	BIBHUTI BHUSAN MISHRA 2	2026-07-13	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
44	D-WP(C)/29569/2026	PADMALAYA MOHAPATRA	2026-07-13	1. Paragraphs not properly serial numbered. Para 1 has been marked after para 12. 2. Name of Pet. in CT not tally with signature. 3. Page 28 and 29 not marked.
45	D-WP(C)/30179/2026	SAKTIDHARA MISHRA	2026-07-13	1. Name of father of pet. not mentioned in CT, Affidavit and V.nama. 2. Ann.4 not marked.

46	D-WP(C)/30168/2026	SAKTIDHARA MISHRA	2026-07-13	1. Name of father of Pet. not mentioned in CT, Affidavit and V.nama.
47	D-WP(C)/30180/2026	SAKTIDHARA MISHRA	2026-07-13	1. Description of Ann.4 in Index not correct. 2. Date of Ann.4 in Index and para7 not correct. 3. Date mentioned in Para 8 not correct
48	D-WP(C)/31102/2026	DURGESH NARAYAN RATH	2026-07-13	1. Annexure-2 not neat and legible
49	D-WP(C)/30752/2026	AMIT PRASAD BOSE	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly in the affidavit.
50	D-CRLA/16113/2026	AMULYA RATNA PANDA	2026-07-13	1 .Name of Informant/ Relatives / Address of school/ Head master to be redacted from page - 29 33 and 34 of Annex-1.
51	D-WP(C)/31385/2026	SURENDRA KUMAR SAHOO	2026-07-13	1. Annexures not page marked in Index. 2. Pet. No.6 not signed in V.nama and one extra signature named Kailash chandra Manabra is found.
52	D-BLAPL/20359/2026	SANJIB KUMAR BHANJADEO	2026-07-13	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
53	D-WP(C)/31322/2026	SANGRAM JENA	2026-07-13	1. Details of Deponent in Affidavit not correct.
54	D-WP(C)/30935/2026	DR.JAGABANDHU DAS	2026-07-13	8-CAUSE TITLE NOT IN ORDER. Ground not mentioned in the petition copy.Serial no-4 affidavit in the I.A not correctly mentioned.
55	D-CRLREV/16560/2026	SANTOSH KUMAR MAHANTY	2026-07-13	Correct code not Indicated
56	D-CRLREV/4948/2026	BIKRAM KESHARI BAL	2026-07-13	1 . Being aggrieved , Ground and Good ground not mentioned in petition. 2 .CRLMC mentioned instead of CRLREV in page no-10,and Limitation petition. 3 .correct days limitation petition not mentioned.
57	D-CRLA/16130/2026	NIRANJAN PANDA	2026-07-13	Annex-1 not properly page mark as per index
58	D-CRLREV/14314/2026	PRABHAT KUMAR DAS	2026-07-13	Period of Delay 3645 days, Limitation petition not filed.
59	D-CRLMP/19863/2026	BISWARANJAN MAHARATHA	2026-07-13	1 Paragraphs not correctly furnished in declaration.
60	D-MACA/30005/2026	PRASANTA KUMAR MAHALI	2026-07-13	1. Period of Delay 72 days
61	D-MACA/30469/2026	PRAKASH KUMAR MOHANTY	2026-07-13	1. Period of Delay 111 days
62	D-MACA/30375/2026	SANTANOO KOOMAR SWAIN	2026-07-13	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
63	D-WA/26848/2026	TARANANDA PATTANAYAK	2026-07-13	AU fee Rs 3 / not paid 2. Code not correct
64	D-WA/19460/2026	SANJIB MOHANTY	2026-07-13	Period of Delay 6 days 2.date of judgement not correct at entire petition, index, book mark
65	D-MATA/12878/2026	JAWAHARLAL NAYAK	2026-07-13	AU fee Rs 15/ not paid

66	D-WP(C)/28977/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
67	D-MACA/29962/2026	PRADEEP KUMAR MISHRA	2026-07-13	AU fee Rs 8/ not paid
68	D-WP(C)/29973/2026	SATYABRATA DASH	2026-07-13	1. Annexure-4 not marked on the file. 2..Receipt Showing Serv.copy To cg not Filed.
69	D-ABLAPL/20570/2026	ACHYUTANANDA PATTANAIK	2026-07-13	Name of the informant furnished in the annex.1 be kept in cover.
70	D-CMP/30784/2026	SIVA SANKAR CHAINI	2026-07-13	Description of the Petitioner No-1 be corrected
71	D-ABLAPL/20585/2026	RAKESH KUMAR SARANGI	2026-07-13	Name of the informant reflected in the FIR vide annex.1, be kept in cover.
72	D-CRLREV/18542/2026	SUSHANTA KUMAR JOSHI	2026-07-13	Period of Delay 7 days delay, limitation petition not filed. Name of victim/relatives/ address to be redacted from petition para-2 and page -13 . 2 Good ground certificate not furnished.
73	D-BLAPL/19671/2026	JYOTIRMAYA SAHOO	2026-07-13	1. Signature of the petitioner at V. Nama not tally with that of name furnished in cause title of the application.
74	D-WP(C)/30373/2026	SOHAN MISHRA	2026-07-13	1. Paragraph no. not correctly furnished in the petition.
75	D-CONTC/30449/2026	ADV.	2026-07-13	1. As per Index, Annexure-2 not described in the petition.
76	D-WP(C)/30364/2026	SOHAN MISHRA	2026-07-13	1. Date of order under Annexure-3 does not tally with Index.
77	D-CONTC/16974/2026	ADV	2026-07-13	put up SR after filing cause Title in Annex-2
78	D-WP(C)/31397/2026	SURENDRA KUMAR SAHOO	2026-07-13	1. Deficit court fee of Rs.10 to be paid on Petition.
79	D-WP(C)/30576/2026	CHITTA RANJAN LENKA	2026-07-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
80	D-WP(C)/31389/2026	PRAMOD KISHORE CHAND	2026-07-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED True copy of Recognition vide annex-2 not tally with Index.
81	D-WP(C)/31316/2026	BIKRAM SENAPATI	2026-07-13	Page nos. 21 and22 not neat
82	D-CONTC/25538/2026	ADV	2026-07-13	i) Page mark in index and book mark not tally with petition.
83	D-WP(C)/31398/2026	SURENDRA KUMAR SAHOO	2026-07-13	1. Date of Ann.1 in Para 6 not correct. 2. Paragraph declaration not correct.
84	D-BLAPL/19497/2026	SOUMYA KANTA TRIPATHY	2026-07-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant mentioned at page-6(A) and page-10 be redacted.

85	D-BLAPL/20643/2026	SUSANTA KUMAR BARAL	2026-07-13	1 Page- 59 and 60 not legible . 2 C. copy Annex-4 not filed.
86	D-BLAPL/20645/2026	JYOTIRMAYA SAHOO	2026-07-13	c. copy Annex-1 not filed.
87	D-BLAPL/20649/2026	CHEERA RANJAN SATAPATHY	2026-07-13	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
88	D-BLAPL/20504/2026	SUSHANTA HARICHANDAN	2026-07-13	.Receipt Showing Serv.copy To cg not Filed.
89	D-BLAPL/20650/2026	MANAS KUMAR CHAND	2026-07-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. put up SR after redacting the name of informant / victim/ relatives /Address from annex-1 and be sealed cover
90	D-FAO/30970/2026	SUDHANSHU SEKHAR PRATAP	2026-07-13	Pages no-25 and 26 be arranged properly.
91	D-WP(C)/30765/2026	BRUNDABAN ROUT	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the I.A.
92	D-WA/30567/2026	ANJAN KUMAR BISWAL	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED good ground not furnished
93	D-BLAPL/20501/2026	MANDAKINI PANDA	2026-07-13	1.Paragraphs not properly mentioned in declaration of affidavit.
94	D-CRLA/17362/2026	SATYA NARAYAN MISHRA 4	2026-07-13	1 Name of Informant/ relatives / victim/ relatives / school/ teachers to be redacted from pages 47 76 78 and 80
95	D-ABLAPL/20565/2026	RUCHI RAJGARHIA	2026-07-13	Paragraph No. Not Correctly furnished.
96	D-CONTC/25619/2026	ADV.	2026-07-13	i) Issue no and Date not mentioned in para-2 page 3 of the petition.
97	D-ABLAPL/20319/2026	SOUBHAGYA KUMAR DASH	2026-07-13	14-NOT PROPERLY INDEXED.
98	D-WA/28244/2026	DEBASIS TRIPATHY,A.G.A	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-WP(C)/30762/2026	BRUNDABAN ROUT	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the I.A.
100	D-ABLAPL/20690/2026	AMULYA RATNA PANDA	2026-07-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim mentioned in Annexure-1 (para-6 of pg. 8-9, pg. 10-11, para- 12 and 14 of pg. 12) be redacted.

				2.Redacted copy of the same be filed. 3.Non-redacted copy of FIR be kept in closed envelop.
101	D-ABLAPL/20440/2026	SATYA RANJAN MULIA	2026-07-13	Hologram of Rs.50/- not affixed in V.nama.
102	D-ABLAPL/20817/2026	AMLAN SHAKTI PAUL	2026-07-13	Page No. Not correctly furnished.
103	D-BLAPL/19988/2026	RAMAKANTA MISHRA	2026-07-13	1. Prayer not properly furnished.
104	D-ABLAPL/20444/2026	JYOTIRMAYA SAHOO	2026-07-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
105	D-ABLAPL/20453/2026	HARAPRASAD PANDA	2026-07-13	1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2.Names In Capital Letters Of All The Signing Advocates Not Indicated
106	D-RPFAM/30657/2026	NILAKANTHA JUJHARSINGH	2026-07-13	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 20/ not paid
107	D-BLAPL/20505/2026	SNEHASISH BEHERA	2026-07-13	.Names In Capital Letters Of All The Signing Advocates Not Indicated
108	D-CMP/30574/2026	SUSANTA KUMAR LENKA	2026-07-13	Annex-8 is illegible.
109	D-ABLAPL/20450/2026	HARAPRASAD PANDA	2026-07-13	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
110	D-BLAPL/20867/2026	CHITTA RANJAN BEHERA	2026-07-13	1. Address of the petitioner not furnished in V.nama. 2. LTI of Deponent not attested by Advocate in the Affidavit. 3. Annex-3 not exhibited in Page no.14, Index and body of the petition. 4. Page nos.2 and 3 not attested. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
111	D-ABLAPL/20448/2026	HARAPRASAD PANDA	2026-07-13	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
112	D-ABLAPL/20454/2026	TUSAR KANTA SAHOO	2026-07-13	1. Page No.12 not legible. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
113	D-BLAPL/20898/2026	ANIRUDHA DAS	2026-07-13	Name of trial court in rej. order, not tally with C.T.
114	D-MACA/30522/2026	GIRIJA PRASAD DUTTA	2026-07-13	1. Period of Delay 121 days
115	D-BLAPL/20866/2026	SURYAKANTA DWIBEDI	2026-07-13	1. PS case number not correctly furnished in date chart.
116	D-MACA/30356/2026	PRASANTA KUMAR MAHALI	2026-07-13	1.Period of Delay 113 days
117	D-BLAPL/20876/2026	ASUTOSH TRIPATHY	2026-07-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C. Fee Rs.50/- to be paid on v.nama.2. Under taking for Hindi to English translation not

				furnished.
118	D-WP(C)/28020/2026	SUBASH CHANDRA SAHOO	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Age and fathers name not mentioned in the cause title. Paragraph not mentioned in the affidavit.Date not mentioned in the v.nama.
119	D-CRLMC/20771/2026	MADAN MOHAN SWAIN	2026-07-13	1. C.Copy of F.I.R. not filed.
120	D-CRLMC/18019/2026	SASWATA PATTNAIK	2026-07-13	Paragraphs not correctly furnished in declaration.
121	D-CRLA/19890/2026	DEEPAK KUMAR SAHOO	2026-07-13	Name of Informant/ victim / relatives to be redacted from page - 9 in annex-1
122	D-BLAPL/20877/2026	SRINIVAS MOHANTY	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Matter not proper place in C,T.
123	D-BLAPL/20699/2026	PRASANTA KUMAR NANDA	2026-07-13	1. As per rejection order under Annexure-2, the name of the Lower court does not tally with cause title.
124	D-BLAPL/20710/2026	PURNA CHANDRA MOHARANA	2026-07-13	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover. 2..Subject Code incorrectly Mentioned
125	D-CRLMC/38174/2025	ANSHUMAN PANDA	2026-07-13	1. Disposal date of BLAPL case not correctly furnished Reference certificate. 2. Name of the victim / Informant and relatives need not be disclosed in connection with Annex-1 2 3 and kept in closed cover. 3. Redacted xerox copy of Annex-1 2 and 3 to be filed.
126	D-BLAPL/20760/2026	ANUP UDAYA SENAPATI	2026-07-13	1. As per F.I.R.under Annexure-1,the name of P.S.not furnished in Synopsis,Date chart and petition.2. Date of F.I.R.and Rejection under Annexure-1 and 2 not correctly furnished in Index.3. As per rejection order under Annexure-2,the name of the Lower court does not tally with Synopsis,Date chart and petition.
127	D-BLAPL/20346/2026	ARUN KUMAR BEHERA	2026-07-13	1.case no. in ref. certificate not tally with FIRs detail.
128	D-WP(C)/28692/2026	JAGAMOHAN PATTANAIK	2026-07-13	8-CAUSE TITLE NOT IN ORDER.
129	D-BLAPL/20694/2026	SANJIT MISHRA	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
130	D-WP(C)/31200/2026	KUNAL KUMAR SWAIN	2026-07-13	1. As per Index, Annexure-3 not described in the petition.

131	D-WP(C)/31216/2026	KUNAL KUMAR SWAIN	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
132	D-CRLMP/5995/2026	JAGADIP SAHOO	2026-07-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Affidavit ,Annexures ,V.nama be kept sealed cover thereafter put up SR.
133	D-WP(C)/28808/2026	KARUNAKAR GAYA	2026-07-13	Date of copy of demand notice and possession notice vide annex -1 and 2 not tally with Index.
134	D-BLAPL/18973/2026	SOUBHAGYA SUNDAR DAS	2026-07-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
135	D-WP(C)/28978/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
136	D-WP(C)/30590/2026	ANUP NARAYAN MOHANTY	2026-07-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.97 114 to 116 not neat.
137	D-WP(C)/31437/2026	PABITRA KUMAR NAYAK	2026-07-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page no.8 not filed.2. Name of father of the deponent in affidavit (Item no.2) does not tally with cause title.3. After page no.28 not marked.
138	D-WP(C)/28938/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
139	D-WP(C)/31217/2026	MAHENDRA KUMAR SAHOO	2026-07-13	Vnama not correct.
140	D-CONTC/27806/2026	SANTOSH KUMAR DWIVEDY	2026-07-13	1. Date of disposed of not furnished at the top of the cause title.2. Age of the deponent in affidavit does not tally with cause title.
141	D-WP(C)/28979/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	.Subject Code incorrectly Mentioned
142	D-MATA/30927/2026	BYOMAKESH TRIPATHY	2026-07-13	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
143	D-CONTC/27803/2026	SANTOSH KUMAR DWIVEDY	2026-07-13	1. Date of disposed of not furnished at the top of the cause title.
144	D-CONTC/27814/2026	SANTOSH KUMAR DWIVEDY	2026-07-13	1. Date of disposed of not furnished at the top of the cause title.2.Date of order under Annexure-1 to be corrected in Book mark.
145	D-ABLAPL/20512/2026	SIDDHARTH PRIYADARSAN	2026-07-13	.Subject Code incorrectly Mentioned
146	D-ABLAPL/19825/2026	BIJAYA KUMAR NAYAK (3)	2026-07-13	1. Synopsis and Date Chart not page marked. 2. Name of Informant in Synopsis be redacted.

147	D-CMP/30945/2026	BIBHU PRASAD DAS	2026-07-13	17-REFERENCE CERTIFICATE NOT FURNISHED.
148	D-ABLAPL/20514/2026	SWAYAMJIT ROUT	2026-07-13	1. Detail address of petitioner not mentioned in C.title and Affidavit. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated 4-AFFIDAVIT/VERIFICATION NOT PROPER.
149	D-CRLMC/20924/2026	SATYA SMRUTI MOHANTY	2026-07-13	1. Name of father of the petitioner No.1 not furnished in the cause title.2. Age of the deponent in affidavit does not tally with cause title
150	D-ABLAPL/20515/2026	SUSIL KUMAR PATTNAIK	2026-07-13	Paragraphs not properly mentioned in petition as well as declaration of affidavit.
151	D-CONTC/27824/2026	NIRANJAN PANDA	2026-07-13	1. Postal receipt not filed.
152	D-ABLAPL/19102/2026	AKSHAYA KUMAR PANDEY	2026-07-13	Page No. 11-12 and 17-18 not legible.
153	D-WP(C)/31276/2026		2026-07-13	1. Annexure number not correctly furnished in para no.5.4 and Annexure no.2 not exhibited in para no.5.5 in the body of the petition. 2..Receipt Showing Serv.copy To cg not Filed. 3.mobile Phone Numbers Of All The Signing Advocates Not Indicated 4.Name Of The Filing Advocate Not In Capital Letters In The application
154	D-CRLMC/20750/2026	NIRANJAN PANDA	2026-07-13	Name of O.p.- 2 does not tally in connection with page no - 31 and 37
155	D-ABLAPL/18980/2026	MANAS RANJAN KHATUA	2026-07-13	Name of Petitioner not tally with Synopsis and Date Chart
156	D-WP(C)/31241/2026	KUMAR PRAJWAL	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat
157	D-WA/30391/2026	ARABINDA TRIPATHY,A.G.A	2026-07-13	date of judgement wrong at being aggrieved
158	D-ABLAPL/20473/2026	ABHAS MOHANTY	2026-07-13	Page no.13-14 and 21 not legible.
159	D-CONTC/30178/2026	ADV.	2026-07-13	i) paragraph no. not correct in petition.ii) Page no. 16 not legible.
160	D-ABLAPL/20476/2026	DIPTIREKHA NANDA	2026-07-13	Page No. 11 not legible. 2..Petition not correctly addressed to Honorable Court
161	D-ABLAPL/20478/2026	SATYABRATA DASH	2026-07-13	Occupation of the deponent not mentioned in affidavit.
162	D-ABLAPL/20499/2026	SOUBHAGYA KUMAR DASH	2026-07-13	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not properly arranged. 2.Annexures not properly paginated. 3.Name of petitioners mentioned in C.title not tally with signature put in V.nama.

163	D-ABLAPL/20498/2026	SOUMYA KANTA TRIPATHY	2026-07-13	14-NOT PROPERLY INDEXED.
164	D-WP(C)/31430/2026	BIRAJA PRASANNA DAS	2026-07-13	Address of O.p - 1 not mentioned.
165	D-BLAPL/20578/2026	MOHAMMED RIAZ	2026-07-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the informant-cum-victim mentioned in Date chart be redacted.
166	D-BLAPL/20576/2026	DEBASNAN DAS	2026-07-13	.Names In Capital Letters Of All The Signing Advocates Not Indicated
167	D-WP(C)/30523/2026	MAHENDRA KUMAR SAHOO	2026-07-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 not found.Page 27 not neat.
168	D-BLAPL/20577/2026	SANJIB KUMAR BHANJADEO	2026-07-13	Page No. 42 and 44 not legible.
169	D-CRLA/20934/2026	NIKUNJA KUMAR ROUT	2026-07-13	Put up SR after redacting name of Informant/ victim / relatives / address from entire petition
170	D-CRLA/19756/2026	ARIJEET MISHRA	2026-07-13	put up SR after redacting name of victim/ Relative address from Annex-1 and kept seal cover the same
171	D-WP(C)/28892/2026	RAJ KISHOR SWAIN	2026-07-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of order vide annex-7 not tally with index.Page 35 and 61 not neat.
172	D-FAO/27174/2026	KUNAL KUMAR SWAIN	2026-07-13	1. Period of Delay 8 days
173	D-WP(C)/31160/2026	KUNAL KUMAR SWAIN	2026-07-13	1. In Para 11 Ann.3 marked as Ann.4.
174	D-CRLMC/19053/2026	BIJAY KUMAR BEHERA	2026-07-13	1. Name of the victim / informant and Family members need not be disclosed in connection with Certified copy of Annex-1, copy of Annex-2 and kept in closed cover.
175	D-WP(C)/28059/2026	PRASANTA KUMAR DAS	2026-07-13	1. Subject code wrongly furnished. 2. In affidavit, age of the deponent wrongly furnished
176	D-WP(C)/28933/2026	SHIBANI SHANKAR PRADHAN	2026-07-13	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
177	D-BLAPL/19582/2026	DIBYA JYOTI SAHOO	2026-07-13	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,should be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after. Here Original F.I.R copy has been redacted.
178	D-CRLMP/20491/2026	SAMAPIKA MISHRA	2026-07-13	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Name of petitioner not tally with CT.
179	D- ABLAPL/20588/2026	TARA PRASAD MOHAPATRA	2026-07- 13	i) Page no. 7 8 and 10 not legible